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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**T.P. No. 72/NCLT/AHM/2017 (New)  
Madhya Pradesh High Court Jabalpur Bench C.P. No. 48/2016 (Old)**


Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2017**

Name of the Company: Integrated Tech-Infra Business Solution Pvt. Ltd.  
With  
Omega Power Infratech Pvt. Ltd.

Section of the Companies Act: Section 391-394 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	R. S. Srivastava	PCS	for both	
2.				

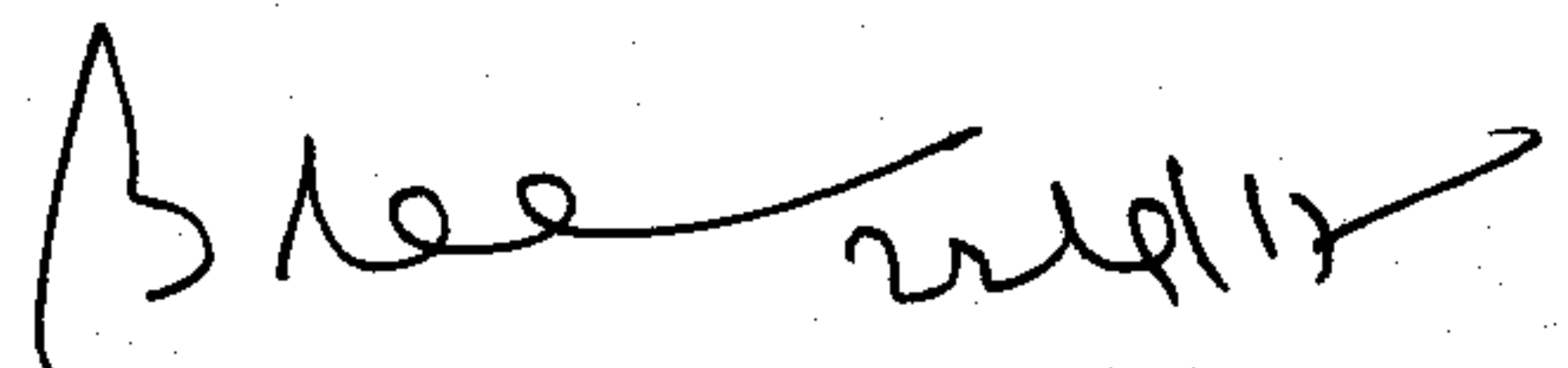
**ORDER**

Learned PCS Mr. Rajendra Sahay Srivastava present for Petitioner.

Proof of service of notice on statutory authorities filed.

It appears that 30 days time is not yet over for the statutory authorities to file their representation.

List the matter on 13.10.2017 for hearing.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 22nd day of September, 2017.